

**THE COMMITTEE FOR RECRUITMENT OF STAFF IN FAST TRACK COURTS,
PURBA BARDHAMAN.**

NOTICE

No. 183 dated Bardhaman, the 8th day of September, 2021.

It is hereby informed to all concerned that a Walk-in-Interview will be held on 22.09.2021 at 01:30 p.m. at Purba Bardhaman District Court Complex, Purba Bardhaman for preparing a panel of retired government employees for re-employment on contract basis for undermentioned posts in different Fast Track Courts of the Judgeship of Purba Bardhaman in terms of the order no. 6716-J/JD/P/JB-126/2001 dated 14.09.2001 of the Judicial Department, Government of West Bengal.

| Sl. No. | Name of the post | Vacancies |
|---------|----------------------|-----------|
| 01. | English Steno-Typist | One (01) |
| 02. | Peshkar | Two (02) |

Willing retired government employees (within 62 years of age) may report to the office of the Additional District Judge, Fast Track 1st Court, Purba Bardhaman alongwith documents regarding proof of age, academic qualification, P.P.O., medical fitness, proof of identity, proof of address etc. on 22.09.2021 by 12:30 p.m.

In this context, it is pertinent to mention that in view of the notification no. 2651(5) dated 25.04.2012 of the Judicial Department, Government of West Bengal, the retired government employees selected shall not be retained on re-employment beyond the age of 62 years.

Inform all concern.

Sd/-

(Subrata Chatterjee)

Chairman, The Committee for Recruitment of Staff in the
Fast Track Courts, Purba Bardhaman-cum-Additional
Dist. & Sessions Judge, Fast Track 1st Court, Purba Bardhaman.

No. 183/8

Date- 08.09.2021

Copy forwarded, with a request to put up the notice in the respective notice boards of their esteemed office for giving the same wide publication, to :-

- 1) The District Magistrate, Purba Bardhaman.
- 2) The Superintendent of Police, Purba Bardhaman.
- 3) The C.M.O.H., Purba Bardhaman.
- 4) The Executive Officer, Bardhaman Municipality.
- 5) The S.D.O. North/South, Purba Bardhaman.
- 6) The Secretary, Zilla Parishad, Purba Bardhaman.
- 7) The Registrar-in-Charge, Civil Courts, Purba Bardhaman.
- 8) The System Officer, District Judge's Court, Purba Bardhaman. He is requested to upload the notice in the website of the District Judgeship.


(Subrata Chatterjee)

Chairman, The Committee for Recruitment of Staff in the
Fast Track Courts, Purba Bardhaman-cum-Additional
Dist. & Sessions Judge, Fast Track 1st Court, Purba Bardhaman.

Additional District & Sessions Judge
Fast Track Court
1st Court, Bardhaman